

MINUTES OF NORMS COMMITTEE (NC-7) OF
‘PLASTIC & RUBBER PRODUCTS’
MEETING NO. **28/AM11**
HELD ON 13.10.2010
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. **28/87-NC-7/2010** of **NORMS COMMITTEE (NC-7)** dealing with ‘**Plastic & Rubber Products**’ held on **13.10.2010** under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri Shaish Kumar, Industrial Adviser, DIPP
- 3) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **27/AM11** held on **06.10.2010**.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-124	M/S. BHUKANVALA TOOLS PVT. LTD. REF. FROM BOARD OF APPROVAL (BOA) Reg.	HQ F. No. 01/80/162/684/AM10/DES-VII	Status: Deferred
NC No.: 28/AM11 Dated: 13.10.2010	Fixation of wastage norms for export product ‘ Plastic Moulds used for Packing Carbide Blades ’		

Request: Fixation of wastage norms for export product ‘**Plastic Moulds used for Packing**
Referred by SEZ/ BOA in DOC.

Carbide Blades’ -

Decision: The firm was asked to submit additional information vide D/o C&PC D/L No. 46011/18/2010-PC.II dated 22.07.2010 followed by reminder No. 01/80/162/684/AM10/DES-VII dated 10.08.2010 from DGFT enclosing therewith a copy of above D/L and giving 21 days time for submission of information under intimation to **Office of Development Commissioner, Kandla Special Economic Zone, Ministry of Commerce & Industry, Gandhidham – Kutch – 370230** and with a copy to EOU Division, Department of Commerce.

2. In response to above D/L the firm vide letter dated 15.09.2010 informed that they had already submitted the Production / Process Wastage Data for the last three years duly certified by Central Excise to Office of Development Commissioner, Kandla Special Economic Zone, Ministry of Commerce & Industry, Gandhidham – Kutch – 370230 for certification at their end.

3. The Committee noted that the response in this regard is still awaited from SEZ, Kandla.
Hence, the Committee decided to issue a reminder to Office of Development Commissioner, Kandla Special Economic Zone, Ministry of Commerce & Industry, Gandhidham – Kutch – 370230 with a copy to EOU Division, Department of Commerce.

Deferred for Three Weeks.

Case No. A-120	GUJARAT PARAFFINS PVT. LTD.	HQ F. No. 01/82/050/01468/AM07/DES-VII	Status: Approved
NC No.: 28/AM11 Dated: 13.10.2010	Adv. Lic. No. 0810060529 Dated 19.10.2006	RLA F. No. 08/80/040/00370/AM06	

Request: Fixation of adhoc norms for the export product “**Microcrystalline Wax (Tyre Wax).**

Decision: The Committee considered the case and decided to **approve** following adhoc norms on the basis of decision taken in the Norms Committee Meeting No. 3/82-ALC1/2006 dated 19.04.2006 in similar case (Case No. 15/15/82-ALC1/2005):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Tyre Wax Containing 80+/-1% Paraffin Wax and 20+/-1% Microcrystalline Wax	1 MT	1. Paraffin Wax	0.80 MT
		2. Microcrystalline Wax	0.20 MT
		3. Polyethylene Wax	0.02 MT

Case No. A-120	TETRA PAK INDIA PVT. LTD.	Status: Rejected
NC No.: 28/AM11 Dated: 13.10.2010	HQ F. No. 01/87/162/00428/AM09/DES-VII	

Request: Applicability of Public Notice No. 80/2009-2014 dated 13.07.2010 from the date of issue of Custom Authority letter dated 22.08.2008.

Decision: This case was discussed in detail with the representative of D/o C&PC. The Committee noted that the firm obtained a number of advance licences as per SION H-444 with the description of export product 'Aseptic packaging of Aluminium Foil of thickness less than 0.2 mm backed by paper, LDPE, with/without Polypropylene/MPM Strips' and the description of Import Item No. 4 was 'LLDPE/ HDPE/MLLDPE Granules' and L.K. Film was not an input applied for. The firm's request for amending the SION was acceded to w.e.f. 13.07.2010 vide Public Notice No. 80/2009-2014 dated 13.07.2010.

2. Therefore, the firm's request for retrospective application of Public Notice No. 80/2009-2014 dated 13.07.2010 from 22.08.2008 was considered and **rejected** as the Public Notices etc. are made effective from the date of issuance only. Committee also noted that applicant had made application under SION H-444 and in this norms, 'L.K. Film' was not permitted and applicant was clearly aware of same.

ONLINE CASES

1	Case No.:3/15/87-ALC1/2009	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:28/87-ALC1/2010 13.10.2010	Status : Deferred
	HQ File :01/87/050/00108/AM10/	RLA File :07/24/040/00090/AM10/	Lic.No/Date:0710065596 26.06.2009	Defer Date:03.11.2010
	Decision: The Committee observed that the reply of the firm has already been sent to D/o C&PC on 10.08.2010, but the comments are still awaited. Hence, it was decided to give a reminder to D/o C&PC for furnishing comments expeditiously.			

2	Case No.:3/1/87-ALC1/2010	Party Name:GRAPHITE INDIA LIMITED	Meet No/Date:28/87-ALC1/2010 13.10.2010	Status : Deferred
	HQ File :01/87/050/00438/AM10/	RLA File :03/94/040/01080/AM10/	Lic.No/Date:0310566920 26.03.2010	Defer Date:03.11.2010
	Decision: The Committee observed that the reply of the firm has already been sent to D/o C&PC on 20.07.2010, but the comments are still awaited. Hence, it was decided to give a reminder to D/o C&PC for furnishing comments expeditiously.			

3	Case No.:8/4/87-ALC1/2010	Party Name:METALIC IMPRESSIONS (INDIA)PVT LTD	Meet No/Date:28/87-ALC1/2010 13.10.2010	Status : Deferred
	HQ File :01/87/050/00017/AM11/	RLA File :05/24/040/00018/AM11/	Lic.No/Date:0510262670 20.04.2010	Defer Date:03.11.2010
	Decision: The representative of D/o C&PC informed Committee that the firm has already sent their reply directly to them, the Committee noted that the comments are still awaited. Hence, it was decided to give a reminder to D/o C&PC for furnishing comments expeditiously.			

4	Case No.:14/21/87-ALC1/2010	Party Name:RALSON (INDIA) LIMITED	Meet No/Date:28/87-ALC1/2010 13.10.2010	Status : Deferred
	HQ File :01/87/050/00177/AM11/	RLA File :30/24/040/00017/AM11/	Lic.No/Date:3010068012 06.07.2010	Defer Date:27.10.2010
	Decision: D/L issued to the firm on 01/10/2010 by DGFT (as asked by DIPP vide letter dt. 22.09.2010) giving 15 days time to furnish reply. Reply awaited from the firm.			

5	Case No.:1/16/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:28/87-ALC1/2010 13.10.2010	Status: Deferred
	HQ File :01/87/050/00141/AM11/	RLA File :09/24/040/00106/AM11/	Lic.No/Date:0910042649 08.07.2010	Defer Date:27.10.2010
	Decision: Copy of application sent to Do C&PC on 07.09.2010. Comments awaited.			

6	Case No.:3/16/87-ALC1/2010	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:28/87-ALC1/2010 13.10.2010	Status: Deferred
	HQ File :01/87/050/00143/AM11/	RLA File :03/94/040/00320/AM11/	Lic.No/Date:0310582928 12.07.2010	Defer Date:27.10.2010
	Decision: Copy of application sent to Do C&PC on 16.08.2010. Comments awaited.			

7	Case No.:10/21/87-ALC1/2010	Party Name:KSP ENGINEERING CO.	Meet No/Date:28/87-ALC1/2010 13.10.2010	Status: Deferred
	HQ File :01/87/050/00173/AM11/	RLA File :05/23/040/00086/AM11/	Lic.No/Date:0510267960 12.07.2010	Defer Date:27.10.2010
	Decision: The Committee observed that the application has already been sent to D/o C&PC on 18.08.2010, but the comments are still awaited. Hence, it was decided to give a reminder to D/o C&PC for furnishing comments expeditiously.			

8	Case No.:21/21/87-ALC1/2010	Party Name:MULTIBASE INDIA LIMITED,	Meet No/Date:28/87-ALC1/2010 13.10.2010	Status: Deferred
	HQ File :01/87/050/00184/AM11/	RLA File :03/95/040/00870/AM10/	Lic.No/Date:0310583017 12.07.2010	Defer Date:27.10.2010
	Decision: The Committee observed that the application has already been sent to D/o C&PC on 18.08.2010, but the comments are still awaited. Hence, it was decided to give a reminder to D/o C&PC for furnishing comments expeditiously.			

9	Case No.:23/21/87-ALC1/2010	Party Name:ELANTAS BECK INDIA LTD.	Meet No/Date:28/87-ALC1/2010 13.10.2010	Status: Deferred
	HQ File :01/87/050/00186/AM11/	RLA File :31/24/040/00071/AM11/	Lic.No/Date:3110044018 20.07.2010	Defer Date:03.11.2010
	Decision: D/L No. 46011/63/2010-PC.II dated 24.09.2010 issued by D/o C&PC; reminder with a copy of D/L may be issued to firm by DGFT giving 15 days time for submission of information.			

10

Case No.:3/18/84-ALC3/2010	Party Name:NEO CORP INTERNATIONAL LIMITED	Meet No/Date:28/87-ALC1/2010 13.10.2010	Status: Approved				
HQ File :01/84/050/00109/AM11/	RLA File :11/24/040/00047/AM10/	Lic.No/Date:1110022833 21.07.2010	Defer Date:				
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	65053200	63/0- P.P. WOVEN JUMBO BAGS MILKY WHITE NEOCON BRAND	1000.000	MT	127960000.00	2800000.00 US\$	
				Total	20,859,842.70	443,826.45	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39021000	P.P. GRANULES	931.700	MT	55482735.00	1397550.00 US\$	Value & Qty
2	39011010	LLDPE GRANULES	82.500	MT	5567925.00	140250.00 US\$	Value & Qty
3	38122090	ADDITIVE MASTER BATCH U.V. STABILIZER	33.000	MT	4323330.00	108900.00 US\$	Value & Qty
4	39013000	ETHYL VINYL ACETATE (EVA)	19.800	MT	2593998.00	65340.00US\$	Value & Qty
5.	32061900	ADDITIVE COLOURED MASTER BATCH	33.000	MT	6616005.00	166650.00 US\$	Value & Qty
6.	39021000	P.P. GRANULES FOR PACKAGING MATERIAL	52.500	MT	3126375.00	78750.00 US\$	Value & Qty

Decision: With D/o C&PC OM No. 46011/119/2007-PC.II dated 13.10.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PP Woven Jumbo Bags (Milky White Neocon Brand)	1 MT	1. PP Granules	0.9317 MT
		2. LLDPE Granules	0.0825 MT
		3. Additive Master Batch UV Stabilizer	0.0330 MT
		4. Ethyl Vinyl Acetate	0.0198 MT
		5. Additive Colour Master Batch	0.0330 MT

11	Case No.:15/22/84-ALC3/2010	Party Name:NEO CORP INTERNATIONAL LIMITED	Meet No/Date:28/87-ALC1/2010 13.10.2010	Status: Deferred
	HQ File :01/84/050/00141/AM11/	RLA File :11/24/040/00048/AM10/	Lic.No/Date:1110022834 21.07.2010	Defer Date:03.11.2010
	Decision: Copy of application sent to Do C&PC on 07.09.2010. Comments awaited.			

12	Case No.:1/19/87-ALC1/2010	Party Name:ORIENTAL CONTAINERS LIMITED	Meet No/Date:28/87-ALC1/2010 13.10.2010	Status: Deferred
	HQ File :01/87/050/00151/AM11/	RLA File :03/95/040/00301/AM11/	Lic.No/Date:0310585100 27.07.2010	Defer Date:27.10.2010
	Decision: The Committee observed that the application has already been sent to D/o C&PC on 10.08.2010, but the comments are still awaited. Hence, it was decided to give a reminder to D/o C&PC for furnishing comments expeditiously.			

13	Case No.:7/19/87-ALC1/2010	Party Name:MAX INDIA LTD	Meet No/Date:28/87-ALC1/2010 13.10.2010	Status: Deferred
	HQ File :01/87/050/00157/AM11/	RLA File :22/24/040/00011/AM11/	Lic.No/Date:2210010228 27.07.2010	Defer Date:27.10.2010
	Decision: The Committee observed that the application has already been sent to D/o C&PC on 16.08.2010, but the comments are still awaited. Hence, it was decided to give a reminder to D/o C&PC for furnishing comments expeditiously.			

14	Case No.:1/28/87-ALC1/2010	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:28/87-ALC1/2010 13.10.2010	Status: Deferred
	HQ File :01/87/050/00248/AM11/	RLA File :52/24/040/00013/AM11/	Lic.No/Date:5210031498 05.08.2010	Defer Date: 10.11.2010
	Decision: Copy of application sent to D/o C&PC on 08.10.2010. Comments awaited.			

Case No.:2/21/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:28/87-ALC1/2010 13.10.2010	Status: Approved																					
HQ File :01/87/050/00165/AM11/	RLA File :31/24/040/00022/AM11/	Lic.No/Date:3110044298 12.08.2010	Defer Date:																					
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39081010</td><td>63/0- AKULON N 24 G6 BLACK 30 % GLASS FIBER REINFORCED PA 6 NYLON 6 COMPOUND</td><td>3500.000</td><td>K.G</td><td>403025.00</td><td>9159.66 US\$</td></tr><tr><td>2</td><td>39081010</td><td>63/0- AKULON N 24 G3 BLACK 15% GLASS FIBER REINFORCED PA 6 NYLON 6 COMPOUND</td><td>3000.000</td><td>K.G</td><td>375000.00</td><td>8522.73 US\$</td></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	39081010	63/0- AKULON N 24 G6 BLACK 30 % GLASS FIBER REINFORCED PA 6 NYLON 6 COMPOUND	3500.000	K.G	403025.00	9159.66 US\$	2	39081010	63/0- AKULON N 24 G3 BLACK 15% GLASS FIBER REINFORCED PA 6 NYLON 6 COMPOUND	3000.000	K.G	375000.00	8522.73 US\$
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																		
1	39081010	63/0- AKULON N 24 G6 BLACK 30 % GLASS FIBER REINFORCED PA 6 NYLON 6 COMPOUND	3500.000	K.G	403025.00	9159.66 US\$																		
2	39081010	63/0- AKULON N 24 G3 BLACK 15% GLASS FIBER REINFORCED PA 6 NYLON 6 COMPOUND	3000.000	K.G	375000.00	8522.73 US\$																		

					Total	778,025.00	17,682.39
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39081090	NYLON 6 CHIPS / GRAULES (BASE POLYMER)	2458.750	K.G	292554.37	6515.69 US\$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRANDS) REINFORCEING MATERIAL	1081.500	K.G	54386.47	1211.28 US\$	Value & Qty
3	32064990	BLACK MASTERBATCH PE 48/93 RELEVANT COLOURANT	54.250	K.G	8525.39	189.88 US\$	Value & Qty
4	29159090	CALCIUM STEARATE MOULD RELEASE AGENT	10.850	K.G	706.39	15.73 US\$	Value & Qty
5	39081090	NYLON 6 CHIPS / GRAULES BASE POLYMER	2504.100	K.G	297950.34	6635.87 US\$	Value & Qty
6	70191100	GLASS FIBER (CHOPPED STRANDS) REINFORCEING MATERIAL	463.500	K.G	23308.49	519.12 US\$	Value & Qty
7	32064990	BLACK MASTERBATCH PE 48/93 RELEVANT COLOURANT	61.800	K.G	9711.87	216.30 US\$	Value & Qty
8	29159090	CALCIUM STEARATE MOULD RELEASE AGENT	60.600	K.G	3945.36	87.87 US\$	Value & Qty
				Total	691,088.68	15,391.74	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 27/87-ALC1/2010 dated 06.10.2010 following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. 30% Glass Fiber Reinforced, PA6 (Nylon 6) Compound (Akulon –K224 G6/N 24 G6)	1 kg	1. Polyamide 6/Nylon 6 Chips/Granules	0.70250 kg
		2. Glass Fiber	0.30900 kg
		3. Relevant Colourant (Pigments/Masterbatch)	0.01550 kg
		4. Mould Release Agent	0.00310 kg

2. 15% Glass Fiber Reinforced, PA6 (Nylon 6) Compound (Akulon – N24 G3/K 224 G3)	1 kg	(Calcium Stearate)	
		1. Polyamide 6/Nylon 6 Chips/Granules	0.83470 kg
		2. Glass Fiber	0.15450 kg
		3. Relevant Colourant (Pigments/Masterbatch)	0.02060 kg
		4. Mould Release Agent (Calcium Stearate)	0.02020 kg

16	Case No.: 4/21/87-ALC1/2010	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:28/87-ALC1/2010 13.10.2010	Status: Deferred
	HQ File :01/87/050/00167/AM11/	RLA File :03/94/040/00029/AM11/	Lic.No/Date:0310587542 13.08.2010	Defer Date:03.11.2010
	Decision: Copy of application sent to Do C&PC on 10.09.2010. Comments awaited.			

	Case No.: 2/22/87-ALC1/2010	Party Name:LION RUBBER INDUSTRIES PVT LTD.	Meet No/Date:28/87-ALC1/2010 13.10.2010	Status: Approved
	HQ File :01/87/050/00188/AM11/	RLA File :03/95/040/00374/AM11/	Lic.No/Date:0310587927 17.08.2010	Defer Date:
	Application: Request is for adhoc norms for following:			

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	40082990	62/0- RUBBER PROFILES OF DIFFERENT SHAPE AND SIZE (RUBBER FENDERS) (Containing Minimum 50% Relevant Rubber by Weight)	57.150	M.T	5397900.00	114000.00 US\$
				Total	5,397,900.00	114,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40059990	RUBBER COMPOUND (Containing Minimum 50% Relevant Rubber by Weight)	60.000	M.T	3409200.00	72000.00 US\$	Value & Qty
				Total	3,409,200.00	72,000.00	

Decision: With DIPP letter dated 13.10.2010, following adhoc norms are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Rubber Profiles of Different Shape and Size (Rubber Fenders) (containing min. 50% Natural Rubber/ SBR by weight)	1 MT	Rubber Compound (containing Min. 50% Natural Rubber/SBR by weight)	1.05 MT

Case No.: 3/22/87-ALC1/2010	Party Name:LION RUBBER INDUSTRIES PVT LTD.	Meet No/Date:28/87-ALC1/2010 13.10.2010	Status: Approved
HQ File :01/87/050/00189/AM11/	RLA File :03/95/040/00375/AM11/	Lic.No/Date:0310587932 17.08.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	40082990	62/0- RUBBER PROFILES OF DIFFERENT SHAPE AND SIZE (RUBBER FENDERS) (Containing Minimum 50% Relevant Rubber by Weight)	47.650	M.T	4498250.00	95000.00 US\$
				Total	4,498,250.00	95,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40059990	RUBBER COMPOUND (Containing Minimum 50% Relevant Rubber by Weight)	50.030	M.T	2841000.00	60000.00 US\$	Value & Qty
				Total	2,841,000.00	60,000.00	

Decision: With DIPP letter dated 13.10.2010, following adhoc norms are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Rubber Profiles of Different Shape and Size (Rubber Fenders) (containing min. 50% Natural Rubber/ SBR by weight)	1 MT	Rubber Compound (containing Min. 50% Natural Rubber/SBR by weight)	1.05 MT

Case No.:1/24/87-ALC1/2010

Party Name:GUJARAT CRAFT INDUSTRIES LTD.,

Meet No/Date:28/87-ALC1/2010
13.10.2010

Status: Approved

HQ File :01/87/050/00203/AM11/

RLA File :08/24/040/00144/AM11/

Lic.No/Date:0810091862
03.09.2010

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269099	63/0- LAMINATED PLASTIC SHEETINGS NET EYELETS-3000000 SET	200000.000	K.G	20859842.70	443826.45 US\$
				Total	20,859,842.70	443,826.45

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39012000	HDPE GRANULES	106700.000	K.G	7824536.50	166479.50 US\$	Qty
2	39011000	LDPE GRANULES	106700.000	K.G	7824536.50	166479.50 US\$	Qty
3	32061101	TITANIUM DIOXIDE	3960.000	K.G	376000.00	8000.00 US\$	Qty
4	32071900	COLOUR PIGMENT	616.000	K.G	94000.00	2000.00 US\$	Qty
5	34049020	WAX	1012.000	K.G	112800.00	2400.00 US\$	Qty
6	32064100	U.V. STABLIZER	1012.000	K.G	867150.00	18450.00 US\$	Qty
7	83081010	ALUMINIUM EYELETS (GROMETS)Condn...:- This Lic issued under para 4.7 of H.B. 2009-14.	3030000.000	Set	883600.00	18800.00 US\$	Qty
				Total	17,982,623.00	382,609.00	

Decision: With D/o C&PC OM No. 46011/111/2008-PC.II dated 13.10.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Laminated Plastic	1 kg	1. HDPE Granules	0.5335 kg

Sheeting (Laminated
Tarpauline based on
Plastic Woven Fabric)

2.	LDPE Granules	0.5335 kg
3.	Titanium Dioxide	0.0198 kg
4.	Colour Pigment	0.00308 kg
5.	Wax	0.00506 kg
6.	UV Stabilizer	0.00506 kg
7.	Aluminium Eyelets (Gromets)	Net + 1%

Case No.:2/24/87-ALC1/2010

Party Name:METRO TYRES LIMITED

Meet No/Date:28/87-ALC1/2010
13.10.2010

Status: Approved

HQ File :01/87/050/00204/AM11/

RLA File :30/24/040/00022/AM11/

Lic.No/Date:3010069294
03.09.2010

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40115090	62/0- SPECIAL NYLON HIGH SPEED BICYCLE TYRES WITH (MIN.7.5%) EPDM	200.000	M.T	17296000.00	376000.00 US\$
				Total	17,296,000.00	376,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40012100	NATURAL RUBBER	44.460	M.T	5433012.00	115596.00 US\$	Value & Qty
2	40021900	SYNTHETIC RUBBER PBR	10.000	M.T	1128000.00	24000.00 US\$	Value & Qty

3	40021900	SYNTHETIC RUBBER SBR-1502/1712	12.680	M.T	1132324.00	24092.00 US\$	Value & Qty
4	40021900	SYNTHETIC RUBBER EPDM	16.000	M.T	1955200.00	41600.00 US\$	Value & Qty
5	28030000	CARBON BLACK N-330,N550,N-660	34.700	M.T	1630900.00	34700.00 US\$	Value & Qty
6	38123000	RUBBER CHEMICALS ANTIOXIDENT, ACCELARATORS	3.960	M.T	558360.00	11880.00 US\$	Value & Qty
7	59021000	NYLON TYRE CORD FABRIC DIPPED N6-420 D/I, N66-420 D/I, N6-840 D/I, DURASKIN DIPPED WITH RFL	24.000	M.T	3440400.00	73200.00 US\$	Value & Qty
				Total	15,278,196.00	325,068.00	

Decision: With DIPP letter dated 13.10.2010, the following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Special Nylon High Speed Bicycle Tyres with min. 7.5% EPDM	100 kg	1. Natural Rubber	22.23 kg
		2. Synthetic Rubber	
		(a) PBR	5.00 kg
		(b) SBR-1502	6.34 kg
		(c) EPDM	8.00 kg
		3. Carbon Black	17.35 kg
		4. Rubber Chemicals Antioxidant, Accelerators	1.98 kg
		5. Nylon Tyre Cord Fabric (Dipped)	12.00 kg
Note: There should be a value cap on Rubber Chemicals as per General Note 8 of the Handbook of Procedure Vol.II.			

Case No.:3/25/87-ALC1/2010	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:28/87-ALC1/2010 13.10.2010	Status: Approved
HQ File :01/87/050/00207/AM11/	RLA File :03/94/040/00512/AM11/	Lic.No/Date:0310591443 08.09.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39269010	63/0- PVC SOLID WOVEN FIRE RESISTANCE ANTISTATIC CONVEYOR BELTING. TYPE- 3500 3 PLY 1 X 1 MM THK	20000.000	Sq. meter	31155000.00	670000.00 US\$
				Total	31,155,000.00	670,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	54020000	POLYESTER FILAMENT YARN. (1000/1500 DENIER)	45.600	M.T	5700000.00	122580.65 US\$	Value & Qty
2	39040000	PVC RESIN	72.000	M.T	5400000.00	116129.00 US\$	Value & Qty
3	29170000	PVC PLASTICIZER	48.000	M.T	5760000.00	123871.00 US\$	Value & Qty
				Total	16,860,000.00	362,580.65	

Decision: With D/o C&PC OM No. 46011/115/2005-PC.II dated 13.10.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Solid Woven Fire Resistance Antistatic Conveyor Belting (Type 3500	1 Sq. Mtr.	1. Relevant Polyester Filament Yarn (1000/1500 Denier)	1.05 kg/kg content in export product
		2. Raw material recommended for one kg of	

– 3 Ply)		PVC Compound content in the export product:	
		i) PVC Resin	0.4438 kg
		ii) PVC Plasticizer (Phosphate Plasticizer/DOP/TCP/TAP/DOA/TCEP/Reofoso–50/95/Roscan/Santicizer	0.2956 kg
		iii) Chlorinated Parrafin Wax	0.1514 kg
		3. Fasteners with Pins (Mato U37A/U38)	Net to Net

Case No.:9/28/87-ALC1/2010	Party Name:DCM SHRIRAM CONSOLIDATED LIMITED	Meet No/Date:28/87-ALC1/2010 13.10.2010	Status: Approved																					
HQ File :01/87/050/00256/AM11/	RLA File :05/23/040/00147/AM11/	Lic.No/Date:0510272353 08.09.2010	Defer Date:																					
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39042200</td><td>63/0- PVC Compound- Fire Retardant Low Smoke Compound- FRLS Suitable for Cables</td><td>50000.000</td><td>K.G</td><td>4180500.00</td><td>90000.00 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>4,180,500.00</td><td>90,000.00</td></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	39042200	63/0- PVC Compound- Fire Retardant Low Smoke Compound- FRLS Suitable for Cables	50000.000	K.G	4180500.00	90000.00 US\$					Total	4,180,500.00	90,000.00
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																		
1	39042200	63/0- PVC Compound- Fire Retardant Low Smoke Compound- FRLS Suitable for Cables	50000.000	K.G	4180500.00	90000.00 US\$																		
				Total	4,180,500.00	90,000.00																		

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39042290	PVC Resin	25000.000	K.G	1242938.00	26250.00 US\$	Value & Qty
2	29173920	Plasticizer- DOP	10000.000	K.G	757600.00	16000.00 US\$	Value & Qty
3	28183000	Filler- Aluminium Trihydrate- ATH	12500.000	K.G	591875.00	12500.00 US\$	Value & Qty
				Total	2,592,413.00	54,750.00	

Decision: With D/o C&PC OM No. 46011/113/2008-PC.II dated 13.10.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound (Fire Retardant Low Smoke Compound)	1 kg	1. PVC Resin	0.500 kg
		2. Plasticizer – DOP/DINP	0.200 kg
		3. Filler – Aluminium Trihydrate	0.250 kg
		4. Stabilizer – Calcium Zinc	0.050 kg

Case No.:10/28/87-ALC1/2010	Party Name:DCM SHRIRAM CONSOLIDATED LIMITED	Meet No/Date:28/87-ALC1/2010 13.10.2010	Status: Approved
HQ File :01/87/050/00257/AM11/	RLA File :05/23/040/00158/AM11/	Lic.No/Date:0510272357 08.09.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39042200	63/0- PVC Compound- suitable for cables	53000.000	K.G	3283850.00	70696.00 US\$

23

					Total	3,283,850.00	70,696.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39042290	PVC Resin	29526.000	K.G	1467945.00	31002.00 US\$	Value & Qty
2	29173920	Plasticizer- DOP	15900.000	K.G	1204584.00	25440.00 US\$	Value & Qty
				Total	2,672,529.00	56,442.00	

Decision: With D/o C&PC OM No. 46011/113/2008-PC.II dated 13.10.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound (Cable Grade)	1 kg	1. PVC Resin	0.557 kg
		2. Plasticizer – DOP	0.300 kg

24	Case No.:4/25/87-ALC1/2010	Party Name: BAYER MATERIALSCIENCE PVT LTD	Meet No/Date: 28/87-ALC1/2010 13.10.2010	Status: Deferred
	HQ File :01/87/050/00208/AM11/	RLA File :04/24/040/00151/AM11/	Lic.No/Date: 0410117044 09.09.2010	Defer Date: 03.11.2010
	Decision: Copy of application sent to Do C&PC on 21.09.2010. Comments awaited.			

25	Case No.:5/25/87-ALC1/2010	Party Name: PENN WALT AGRU PLASTICS LTD.	Meet No/Date: 28/87-ALC1/2010 13.10.2010	Status: Deferred
	HQ File :01/87/050/00209/AM11/	RLA File :03/95/040/00412/AM11/	Lic.No/Date: 0310591890 09.09.2010	Defer Date: 27.10.2010
	Decision: The Committee observed that the application has already been sent to D/o C&PC on 20.09.2010, but the			

comments are still awaited. Hence, it was decided to give a reminder to D/o C&PC for furnishing comments expeditiously.

26	Case No.:2/28/87-ALC1/2010	Party Name:VIJESH N SAIGALMR	Meet No/Date:28/87-ALC1/2010 13.10.2010	Status: Deferred
	HQ File :01/87/050/00249/AM11/	RLA File :07/24/040/00221/AM11/	Lic.No/Date:0710074178 15.09.2010	Defer Date: 03.11.2010
	Decision: Copy of application sent to Do C&PC on 08.10.2010. Comments awaited.			

27	Case No.:8/28/87-ALC1/2010	Party Name:COLORPLAST SYSTEMS PVT LTD	Meet No/Date:28/87-ALC1/2010 13.10.2010	Status: Deferred
	HQ File :01/87/050/00255/AM11/	RLA File :05/23/040/00173/AM11/	Lic.No/Date:0510273454 23.09.2010	Defer Date: 10.11.2010
	Decision: Copy of application sent to Do C&PC on 07.10.2010. Comments awaited.			

28	Case No.:3/28/87-ALC1/2010	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:28/87-ALC1/2010 13.10.2010	Status: Deferred
	HQ File :01/87/050/00250/AM11/	RLA File :04/24/040/00183/AM11/	Lic.No/Date:0410117776 01.10.2010	Defer Date:10.11.2010
	Decision: Copy of application sent to Do C&PC on 11.10.2010. Comments awaited.			

29	Case No.:4/28/87-ALC1/2010	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:28/87-ALC1/2010 13.10.2010	Status: Deferred
	HQ File :01/87/050/00251/AM11/	RLA File :07/24/040/00259/AM11/	Lic.No/Date:0710074554 01.10.2010	Defer Date:10.11.2010
	Decision: Application received from RLA and will be forwarded to D/o C&PC.			

30	Case No.:5/28/87-ALC1/2010	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:28/87-ALC1/2010 13.10.2010	Status: Deferred
	HQ File :01/87/050/00252/AM11/	RLA File :07/24/040/00242/AM11/	Lic.No/Date:0710074555 01.10.2010	Defer Date:10.11.2010
	Decision: Application received from RLA and will be forwarded to D/o C&PC.			

31	Case No.:6/28/87-ALC1/2010	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:28/87-ALC1/2010 13.10.2010	Status: Deferred
	HQ File :01/87/050/00253/AM11/	RLA File :03/94/040/00598/AM11/	Lic.No/Date:0310594809 01.10.2010	Defer Date:10.11.2010
	Decision: Application received from RLA and will be forwarded to D/o C&PC.			

32	Case No.:7/28/87-ALC1/2010	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:28/87-ALC1/2010 13.10.2010	Status: Deferred
	HQ File :01/87/050/00254/AM11/	RLA File :07/24/040/00260/AM11/	Lic.No/Date:0710074576 04.10.2010	Defer Date:10.11.2010
	Decision: Application received from RLA and will be forwarded to D/o C&PC.			

Meeting ended with thanks to Chair and all participants.
